

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 7

C.P. (IB)/13(MB)2023

CORAM:
SH. PRABHAT KUMAR
HON'BLE MEMBER (T)

SH. H. V. SUBBA RAO
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **10.03.2023**

NAME OF THE PARTIES: - **HDFC BANK LIMITED**
Vs.
SHRI TRADCO DEESAN PRIVATE LIMITED

Appearance (via video-conference):

For the Financial Creditor : Adv. Saurabh
For the Corporate Debtor : Adv. Ranjeev Carvalho

Section 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). Ld. Counsel for the Parties are present. Affidavit in Reply has not yet been filed by the Corporate Debtor. Parties have brought to our Notice that another Company Petition has been admitted against the Corporate Debtor, **SHRI TRADCO DEESAN PRIVATE LIMITED**, by the **Court Room No. 5 on 15.02.2023**, against which an Appeal bearing **Company Appeal (AT) (Insolvency) No. 244 of 2023**, has been preferred in the Hon'ble National Company Law Appellate Tribunal, Principal Bench, New Delhi.

The said Appeal was listed before Hon'ble National Company Law Appellate Tribunal, Principal Bench, New Delhi on 28.02.2023 and the Hon'ble Appellate Tribunal was pleased to grant stay on constitution of Committee of Creditors. The Relevant para of the said Order is quoted below for the convenience.

“In the meantime, in pursuance of the Impugned Order, IRP shall not constitute the Committee of Creditors and he shall not take further steps except collation and verification of the claim”.

It is also noted that the Hon'ble Appellate Court has ordered to list the said Appeal "For Admission" on 11.04.2023. In that view of the matter, list this case on Board on 24.04.2023, for further consideration and hearing.

In the meantime, the Corporate Debtor is directed to file and place on record Affidavit in Reply, well before the adjourned date, by duly serving a copy to the other side, well in advance.

Sd/-

PRABHAT KUMAR
Member (Technical)

10.03.2023
Vedant

Sd/-

H. V. SUBBA RAO
Member (Judicial)